

Form A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF FUTURA POLYESTERS LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	FUTURA POLYESTERS LIMITED
2. Date of incorporation of corporate debtor	10th Feb 1960
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN - L65192MH1960PLC011579
5. Address of the registered office and principal office (if any) of corporate debtor	Address: 111- T V Industrial Estate, SK Ahire Marg, Worli, Mumbai 400030
6. Insolvency commencement date in respect of corporate debtor	10th July 2023
7. Estimated date of closure of insolvency resolution process	7th January 2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr Ramesh Muddu Shetty IBBI/IPA-001/IP-P01444/2018-2019/12226 AFA: AA1/12226/02/110624/105810
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address : Yamuna 304, Green-View Complex, Nancy Colony, Borivali –East, Mumbai- 400066 Email: shettyramesh19[at]gmail[dot]com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address : Same as Above Email: cirpfuturapoly [at] gmail [dot]com
11. Last date for submission of claims	1st August 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14. a. Relevant Forms and b. Details of authorized representatives available at:	Web link: https://ibbi.gov.in/ Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Limited 10th July 2023 [Uploaded in NCLT website on 17th July 2023].</p> <p>The Creditors of Futura Polysters Limited, are hereby called upon to submit their claims with proof on or before 1st Aug 2023 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">Sd/-</p> <p>Name & Signature of Interim Resolution Professional : Ramesh Muddu Shetty Date and Place : 19 July 2023 at Mumbai</p>	